

2 OA. 1084/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of common
judgement communicated
to the petitor. Copies
of common judgement
sent to all respondents.
(in OA. 1076/02).

for
6/3

[Signature]
for

Order dated 26.12.02

For the reasons recorded
separately, this OA is disposed
of. No costs. *[Signature]*
(with OA 1076/02) *[Signature]*
[Signature]